

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 43

IA 658/2024

In

C.P. (IB)/1088(MB)2023

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **03.04.2024**

NAME OF THE PARTIES: INDIAN BANK V/s PRAKASH KANAYO
 THAKUR

Section 95(1) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

This matter is connected with Sr. No. 4, which is ordered to be list on 06.05.2024.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

/NP/

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)